

# THE HIGH COURT OF MEGHALAYA AT SHILLONG

No.HCM.II/46/2016/Prcl/

Dated Shillong, 24<sup>th</sup> July, 2018.

## SHORT TERM TENDER

In continuation of letter No.HCM.II/46/2016/Prcl/3972, dt: 16.7.2018, the date for receipt of Sealed Quotation affixing non-refundable Court fee stamp of Rs.20/-(Rupees Twenty) only for printing of Telephone Directory – 2018 of the High Court of Meghalaya, Telephone Directory-2018 (size 15 cm x 11 cm with Hard Cover) from intending Firms (Govt. Registered) has been extended to the **7<sup>th</sup> August, 2018**. The details of the Quotation is available on our website <http://meghalayahighcourt.nic.in/>

The quotations in sealed cover addressed to **“REGISTRAR GENERAL, HIGH COURT OF MEGHALAYA, SHILLONG – 793001”** must reach the office of the undersigned by 1.00P.M. on or before **07.08.2018** and the quotations will be opened at 2.00 P.M on the same day in the office chamber of the Registrar General (**Number of copies – 300 Nos**).

It is to be noted that “Telephone Directory – 2018 of the High Court of Meghalaya” must also be superscribed on the sealed cover.

By Order

REGISTRAR GENERAL

Memo No.HCM.II/46/2016/Prcl/4106A

Dated Shillong, 24<sup>th</sup> July, 2018.

Copy to:

1. The Director of Information and Public Relation, Government of Meghalaya, Shillong with a request for publication at the Government approved rate on 2(two) local newspapers (One in English / One in Khasi).
2. The Systems Analyst for uploading in the Official Website.
3. Accounts Section
4. Office Notice Board
5. Office file.

  
REGISTRAR GENERAL